

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

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**ORIGINAL APPLICATION NO.060/00722/2019**  
**Chandigarh, this the 31<sup>st</sup> day of October, 2019**

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**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)**  
**HON'BLE MR. PRADEEP KUMAR, MEMBER (A)**

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Kishan Dev s/o Late Sh. Ram Ditta, aged 75 years, resident of H. NO. 43, VPO Balongi, Tehsil and District S.A.S. Nagar (Mohali ) – 160051 Group C

**....Applicant**

**(Present: Mr. N.K. Nagar, Advocate)**

**Versus**

1. Union of India through Secretary, Department of Post and Telecommunications, Govt. of India, New Delhi – 110001.
2. Chief Post Master General, H.P. Circle, Shimla – 177001.

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**Respondents**

**ORDER (Oral)**

**SANJEEV KAUSHIK, MEMBER (J)**

1. Learned counsel, after arguing for some time, prays that the applicant be permitted to withdraw the O.A., with liberty to file a fresh one on the same cause of action with better particulars.
2. Dismissed as withdrawn, with liberty aforesaid.

**(PRADEEP KUMAR)**  
**MEMBER (A)**

**(SANJEEV KAUSHIK)**  
**MEMBER (J)**  
**Dated: 31.10.2019**

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